

Annexure-7

Name of Corporate Debtor: Pranav Construction Systems Private Limited

Date of commencement of CIRP: March 11, 2022

List of creditors as on: November 24, 2022 (However, the claims have been submitted till March 11, 2022)

List of Operational Creditor (Government Dues)

Sr. no.	Name of Claimant		Details of claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks if Any
	Department	Government	Date of Receipt of Claim	Amount claimed	Amount of claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department (Assistant Commissioner of Income Tax)	Government of India		7,70,43,592	7,70,43,592	Unsecured	No	-	-	-		-	-
2	Employees Provident Fund Organisation, Regional Office, Vashi, Maharashtra	Government of India		1,98,82,533	1,98,82,533	Unsecured	No	-	-	-		-	-
3	Assistant Commissioner of Customs, EPCG Monitoring Cell	Government of India		1,50,94,960	1,50,94,960	Unsecured	No	-	-	-	-	-	-
4	Goods & Service Tax Department (State Tax Officer, Raigad Division)	Government of India		28,67,196	28,67,196	Unsecured	No	-	-	-	-	-	-
5	Dy. Commissioner of State Tax, Rai-Vat- E-009 On Behalf of Finance Department, Government of Maharashtra	Government of India		33,14,09,274	33,14,09,274	Unsecured	No	-	-	-			
6	Navi Mumbai Municipal Corporation, Property Tax Department	Government of India		7,78,54,058	-		No	-	-	-	7,78,54,058		
	Total			52,41,51,613	44,62,97,555						7,78,54,058		